

ment is laid on the Table of the House.

## STATEMENT

(a) (i) The State Trading Corporation has shipped cotton textiles of the value shown below during 1961 by an arrangement with their associates:

1961—Rs. 9,99,571.

(ii) to (iv) Export statistics are not maintained according to different categories of exporters, and hence the information cannot be furnished. However, broadly speaking, the ratio between the manufacturer-exporters and non-manufacturer-exporters is 70:30.

(b) Export incentives are granted in the shape of import entitlements of (i) raw cotton and textile machinery, (ii) dyes and chemicals etc. While mills are entitled for both (i) and (ii), the exporters and processors are entitled for (ii) only. The quantum of the incentives vary according to the nature of textile exported i.e. whether grey, bleached, processed or printed.

(c) Almost all the exporting mills have participated in the export trade with the South East Asian countries.

**PARTICIPATION IN ELECTION MEETING BY A.I.R. STAFF AT CALCUTTA**

DR. A. SUBBA RAO: \ SHRI BHUPESH GUPTA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Starred Question No. 200 and its supplementaries in the Rajya Sabha on the 29th March, 1962 and state:

(a) whether the investigations regarding the participation of the Literary Adviser of the Calcutta Centre of the All India Radio in an election meeting have been completed; and

(b) *it so*, whether he will lay on the Table of the House the full report of the investigation?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): (a) No, Sir.

(b) Does not arise.

**SETTING UP OF A WATCH FACTORY IN ORISSA**

•28 /DR. A. SUBBA RAO: ' \SHEI BHUPESH GUPTA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Shri Bijoyananda Patnaik was authorised by Government at any time to negotiate with the Time Corporation of the United States of America for setting up a watch factory in Orissa;

(b) if so, whether Government gave any broad instructions to Shri Patnaik for his guidance in the matter of negotiations; and

(c) if so, what were those instructions?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) No, Sir.

(b) and (c) Do not arise.

**ESCAPE OF NAGA HOSTILES TO PAKISTAN**

•29. SHRI GOVINDAN NAIR: Will the PRIME MINISTER be pleased to state:

(a) whether his attention has been drawn to a statement issued by the Secretary of the Cachar Distt. Council of the Communist Party of India in the middle of May and published in the 'Swadhinata' (Calcutta) of May 14, in which the circumstances under which the Naga hostiles escaped to Pakistan through Cachar are described; and

(b) whether Government have made any investigations about facts disclosed in that statement?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The Government has seen the statement in the 'Swadhinata' dated 14th May, 1962.

(b) The Government had held an investigation into the escape of Naga hostiles and the Prime Minister made a statement in the Lok Sabha on the 14th May, 1962.

**CRITICISM OF GOVERNMENT'S POLICY ON GOA BY AIR INDIA INTERNATIONAL COMMERCIAL DIRECTOR**

♦30. SHRI A. M. TARIQ: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to a recent speech delivered by the Commercial Director of the Air India International at the Convention of the Travel Agents Association of India at Srinagar wherein he criticised Government of India's policy on Goa; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) The Government have seen the text of the speech but do not consider that it implies any criticism of their Goa policy.

**"HATE-INDIA" CAMPAIGN IN PAKISTAN**

•31. SHRI A. M. TARIQ: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Pakistan has started a "Hate-India" campaign in Pakistan as well as outside Pakistan; and

(b) if so, what action the Government of India have taken to counteract this campaign?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir. From time to time a 'Hate-India' campaign is whipped up in Pakistan. Recently the campaign resulted in the out-burst of violence against members of the minority community in East Pakistan. Abroad also Pakistan's propaganda has been directed mainly towards undermining the secular character of India with a view, obviously, to establishing Pakistan's claim to Kashmir on religious grounds.

(b) Our Missions abroad constantly endeavour to provide correct facts about India to people in their respective areas. Whenever necessary specific contradictions of Pakistan's propaganda are put out. Our Missions have been using all available media of publicity to explain India's secular character and to interpret our internal and external policies. It would not be correct to assume that Pakistan's propaganda against India has succeeded in any great measure.

**B.B.C. TELEVISION PROGRAMME ON OCCUPIED KASHMIR**

• \*32. SHRI A. M. TARIQ: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the B.B.C. televised a programme on occupied Kashmir on the 7th of April, 1962;

(b) if so, whether Government have obtained the details of the programme through their High Commissioner in London; and

(c) what action Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir. The B.B.C. televised the programme on May 7, 1962.

(b) Yes, Sir.

(c) The High Commission has sent a formal letter of protest to the B.B.C.